

©
 കേരള സർക്കാർ
 Government of Kerala
 2017



Regn. No. KERBIL/2012/45073
 dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ആഗസ്റ്റ് 8 8th August 2017	നമ്പർ } No. } 32
		1192 കർക്കടകം 23 23rd Karkadakam 1192	
		1939 ശ്രാവണം 17 17th Sravana 1939	

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shanly. P. K, Sreeniketh, Manantheri P.O., Kuthuparamba, Thalassery Taluk, Kannur District, Pin-670 643, holder of All India Secondary School Examination Certificate S.No. SSE/2010/0375461 with Roll No. 4201584 dated 28-5-2010 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination S No. SSCE/2013/0736925 with Roll No. 4652259 dated 27-5-2013 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. 301/95, date of Registration 23-1-1995 issued by the Registrar of Births and Deaths, Health Inspector Gr.-I, Thalassery Municipality, Aadhaar No. 9812 9502 4325 issued from Unique Identification Authority of India, Driving Licence No. 58/6811/2016 dated 29-4-2016 issued by the A.L.A., Thalassery, Election Identity Card No. KXX0798942 dated 9-1-2016 issued by the Electoral Registration Officer, Mattannur Assembly Constituency, have changed my name as Shanly Raveendran.

This change will come into effect in all records related to me.

Manantheri,
16-6-2017.

SHANLY. P. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Rabeesh. T. Ramesh, Panachirammal House, P.O. Korom, Taliparamba Taluk, Kannur District, Pin-670 307, holder of Secondary School Examination Certificate No. 501696, Seat No. B613826 of March 2010 issued by the Secretary, Gujarat Secondary & Higher Secondary Education Board, Gandhi Nagar, Duplicate Higher Secondary Examination Certificate No. HSE 469466 with Register No. 8369159, dated 15-5-2012 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Bachelor of Science No. 0122020 dated 9th December 2016 with Reg. No. GD12CPHR17 issued by the Vice-Chancellor, Kannur University, Driving Licence No. 59/13039/2016 dated 3-10-2016 issued by the ALA, Taliparamba, Aadhaar No. 3244 1193 8469 issued by Unique Identification Authority of India, Election Identity Card No. SDX0329078 dated 6-1-2014 issued by the Electoral Registration Officer, Payyanur LA Constituency, Birth Certificate with Registration No. 4497/1994, date of Registration 5-12-1994 issued by the Registrar of Births and Deaths, Payyanur Municipality, also known as Rabeesh. T. R. in the PAN Card No. BZTPR8509J issued from Income Tax Department of India, and as Rabeesh Thevarakattil Ramesh in the Passport No. P4922899 issued on 22-11-2016 by the Passport

Officer, Passport Office, Kozhikode, known as T. R Rabeesh in the Ration Card No. 2365012116 (Sl. No. 7) dated 24-12-2008 issued by the Taluk Supply Officer, Taliparamba is one and the same person. Hereafter I have changed my name as Aadil Ramesh and will sign accordingly.

The above changes will come into effect in all records related to me.

RABEESH. T. RAMESH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jiji. K.G., Kakkudukkayil, Vellad P.O., Taliparamba Taluk, Kannur District, Pin-670 571, holder of S.S.L.C. Book No. E 408253 with Register No. 185769 of March 1985, also known as Sajeev in the Election Identity Card No. LKR1844521 dated 5-1-2002 issued by the Electoral Registration Officer, Irikkur LA Constituency and as Sajeev Kakkudukkayil in the Ration Card No. 2365150621 (Sl. No. 1) dated 14-12-2009 issued by the Taluk Supply Officer, Taliparamba is one and the same person. Hereafter I have changed my name as Sajeev. K. G. and will sign accordingly.

This change will come into effect in all records related to me.

JJI. K.G

**GOVERNMENT HOMOEOPATHIC
MEDICAL EDUCATION DEPARTMENT**

**Government Homoeopathic Medical College,
Thiruvananthapuram**

NOTIFICATION

No. 1138/E2/2017/GHMCT.

Dated, Thiruvananthapuram, 19th July 2017.

The following is the Select List of Officers in the cadre of Junior Superintendent eligible for promotion to the post of Senior Superintendents/Lay Secretary in Government Homoeopathic Medical Education Department prepared by the Departmental Promotion Committee (Lower) in its meeting held on 4-7-2017 and approved by the Government for the year 2017-18.

Select List

1. Sri Ramakrishnan Cheruvathu
2. Smt. Ushakumari, C.

R. VENUGOPALAN UNNITHAN,

*Additional Secretary to
Government AYUSH Department and
Convenor Departmental Promotion
Committee (Lower), Department of
Homoeopathic Medical Education.*